

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:130

ANSWERED ON:22.11.2012

CRIME IN TRAINS

Kateel Shri Nalin Kumar;Kumar Shri Vishwa Mohan;Lal Shri Kirodi

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of cases brought to notice regarding crimes including cases of theft, rape, burglary, drugging, throwing of passengers by security personnel and robberies in moving trains during each of the last three years and the current year, Zone-wise;
- (b) whether the security of passengers is being compromised due to shortage of security personnel in Railway Protection Force;
- (c) if so, the steps taken to fill the vacancies in Railway Protection Force;
- (d) the number of cases reported in the country during each of the last three years including current year regarding molestation of women, Zone-wise; and
- (e) the steps being taken / taken by the Railways to check these criminal incidents?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 130 BY SHRI VISHWA MOHAN KUMAR, DR. KIRODI LAL MEENA AND SHRI NALIN KUMAR KATEEL TO BE ANSWERED IN LOK SABHA ON 22.11.2012 REGARDING CRIME IN TRAINS.

(a) and (d): The number of cases of theft, rape, burglary, drugging, throwing of passengers by security personnel, robberies and molestation reported in running trains over Zonal Railways during the years 2009, 2010, 2011 and 2012 (Upto September) is appended.

(b) and (c): No, Madam. However, steps to fill up the vacancies have already been initiated by notifying notifications for Constables and Sub-Inspectors on 27.02.2011 and 13.04.2011 respectively. Written examination for 511 posts of Sub-Inspector has already been conducted. As regards 11952 posts of Constable, scrutiny of applications received is under process.

(e): Prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are the statutory responsibility of the State Police, which they discharge through Government Railway Police (GRP) of the state concerned. As such the cases of crime on Railways are reported to, registered and investigated by the Government Railway Police. Railway Protection Force (RPF) supplements the efforts of Government Railway Police (GRP) by deploying escorts in important trains in affected areas.

The following measures are being taken by the Railways to check such incidents and ensure hassle free journey for the passengers in trains:-

1. 1275 trains are escorted by RPF daily on an average, in addition to 2200 trains escorted by Government Railway Police of different States.
2. An Integrated Security System consisting of electronic surveillance of vulnerable stations through CCTV camera network, access control, anti-sabotage checks has been approved to strengthen surveillance mechanism over 202 sensitive and vulnerable Railway stations.
3. Regular coordination meetings are held with State Police at all levels to ensure proper registration and investigation of crime by Government Railway Police (GRP).
4. Passenger awareness programmes are organized frequently to sensitize the travelling public about the modus operandi adopted by the criminals to fleece the passengers.